

1	2	3	4	5	6
3	Haryana . . .	481.04	96.85%	186	16.53%
4	Gujarat . . .	1290	139.28%	950	44.18%
5	Maharashtra . .	1505	82.82%	2452	69.03%
6	West Bengal . .	242	19.08	788	50.85%
7	Kerala . . .	390	62.75%	.	..

NOTE:—Capacity added and installed capacity of jointly owned projects have been shown divided between partner States, as per their approved shares.

Coal stock in Sudamdih Washery

1422. SHRI SAMAR MUKHERJEE: Will the Minister of ENERGY be pleased to state:

(a) the quantity of coal stock as on 1st April '87 Sudamdih Washery after their recovery from the Shenoy pond;

(b) what is the approximate value in rupees of coal stock;

(c) what quantity has been utilised so far during the last six months;

(d) whether it is a fact that there is virtually no utilisation and the coal mines which are getting wasted either due to oxidation in the hot summer or by flying with the wind making the life in nearby colonies miserable; and

(e) if so, what steps are being taken to stop such colossal loss of the national asset and causing hardship to miners residing in the colony.

THE MINISTER OF ENERGY AND THE MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): (a) and (b). The quantity of slurry stock at Sudamdih Washery as on 1st April 1987 after recovery from slurry pond is about 1.31 lakh tonnes the approximate value of which is Rs. 1.51 crores.

(c) Quantity utilised during the last six months is as follows:

(i) 247.26 tonnes sold to M/s. K.S.S. Ltd., for making briquettes;

(ii) 97.74 tonnes sold to M/s. A.C.C. Sindhri for trial purposes;

(iii) 845 tonnes of slurry sent back to washery for recovery of washed coal through flotation circuit.

(d) and (e). It is not a fact that there is virtual non-utilization of the slurry. However slurry gets deteriorated due to exposure and flying with wind and is also washed away in rain water into the river. Slurry can be utilised for making briquettes or by the thermal power plants. Steps taken by BCCL to utilise the slurry, include.

— Installation of a conveyor to load slurry into the wagons alongwith middlings being produced.

— Coal company has taken up the matter with A.E.C. Ahmedabad for the linkage of slurry for their thermal power plant.

— Coal Company is also having discussions with the Steel Plants to accept the slurry for their captive power plants.

Cases against Central Coalfields Limited

1423. SHRI SAMAR MUKHERJEE: Will the Minister of ENERGY be pleased to state:

(a) the number of prosecution cases the Central Coalfields Limited is facing in different courts of law, till 1st March, 1987 with areawise break up;